êITEM NO.27 COURT NO.4 SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22053/2009
(From the judgement and order dated 29/07/2009 in APOT No. 117/2009 of The HIGH COURT OF CALCUTTA)

NICCO CORP.LTD. Petitioner(s)

VERSUS

PRYSMIAN CAVIE SISTEMI ENERGIA S.R.L&ANR Respondent(s)

(With prayer for interim relief)

Date: 11/09/2009 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Ashok H. Desai, Sr.Adv.
Dr. A.M. Singhvi, Sr.Adv.
Mr. S.N. Mukherjee, Sr.Adv.
Mr. Arvind Jhunjhunwala, Adv.
Mr. Anil Dutt, Adv.
For M/S. Khaitan & Co., Advs.

For Respondent(s) Mr. R.F. Nariman, Sr.Adv.
Mr. Mukul Rohatgi, Sr.Adv.
Mr. Manu Nair, Adv.
Mr. Arun Mohan, Adv.
Mr. Mark D'Souza, Adv.
For M/S Suresh A. Shroff & Co., Advs.

UPON hearing counsel the Court made the following

O R D E R

Heard Mr. Ashok H. Desai and Dr. A.M. Singhvi, learned senior counsel appearing for the petitioner and Mr. R.F. Nariman and Mr. Mukul Rohatgi, learned senior counsel appearing for the respondents.

List for orders on 15th of September, 2009.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master